

(24)



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/101/IB/2019 IN
PETITION NUMBER : TCP/431/IB/2017
NAME OF THE PETITIONER(S) : MAHALINGAM SURESH KUMAR
NAME OF THE RESPONDENT(S) : CHOCKKALINGM PILLAI & 7 ORS (NAG YANG SHOES LTD)
UNDER SECTION : SEC 44, 48, 49 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	A. G. S. Sathyanarayana 9003970445	Applicant	
	CA M. Suresh Kumar		
2.	Aashish Jain kumar Chinna Abraham (for M/s. Surana & Surana)	Counsel for Respondent	

ORDER

Ld. Counsels for the Liquidator and Respondent are present. Counsels for the parties represent that the matter was part heard before this Tribunal. Let the matter be posted for further hearing on 01.04.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)